

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5396
ANSWERED ON:05.05.2008
IRREGULARITIES AND CORRUPTION IN RECRUITMENT
Agarwal Shri Dharendra;Vasava Shri Mansukhbhai D.

Will the Minister of DEFENCE be pleased to state:

- (a) whether alleged cases of irregularities and corruption have come to the notice of the Government in the recruitment of soldiers in defence forces in the country;
- (b) if so, the details thereof during the last three years; and
- (c) the action taken by the Government in this regard?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c): No serious case of irregularities and corruption in the recruitment of soldiers in Defence Forces has come to the notice of the Government during the last three years. However, eight complaints regarding recruitment were investigated by the Army Hqrs. during the period.

Government has been vigilant against any malpractices in recruitment of soldiers in Defence Forces. Any complaint received alleging irregularities in recruitment is promptly investigated and if any individual is found blameworthy, stringent action is taken as per laid down laws, rules and procedures.